

(19)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP No. 253/2005

OA No. 228/2004

New Delhi this the 9th day of September 2005

Hon'ble Mr. V.K. Majotra, Vice Chairman (A)

Hon'ble Mrs. Meera, Chitamber, Member (A)

1. Chiranji Lal S/O Late Sh. Budh Ram,
R/O 241/3, Andrews Ganj, New Delhi.
2. Nardev Singh S/O Sh. Partap Singh,
R/O C-4/G-82 B, Janakpuri,
New Delhi.
3. Biplab Kumar Nath,
S/O Benoy Bhusan Nath,
R/O H-36, Nanak Pura, Moti Bagh,
New Delhi-21.
4. Devi Singh,
S/O Shri Hira Lal,
R/O WZ 719 D Naraina Village,
New Delhi.
5. Vidya Ram,
S/O Shri Gopi Ram,
R/O A-409, Sector-9, New Vijay Nagar,
Ghaziabad, UP.
6. S.C. Kamboj
S/O Shri Chaman Lal,
R/O 311, Dhruv Applt.,
GH-8, Sector 46, Faridabad, HR.
7. Saranjit Singh,
S/O Shri Manohar Singh.

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R/O L-49, Lajpat Nagar-II,
New Delhi.

8. U.S. Bisht,
S/O Shri J.S. Bisht,
R/O 530, Sector-2, Sadiq Nagar,
New Delhi.
9. Mahesh Chander Dewan,
S/O Late Shri L.R. Dewan,
R/O H.No.10, Sector-1,
R.K.Puram, New Delhi.
10. S.K. Mallick,
S/O Late Shri F.C. Mallick,
R/O D-2/72, Gali No.2,
Chattarpur Paharganj,
New Delhi.
11. P.C. Pant,
S/O Shri R.C. Pant,
R/O 302, Saraswati Apppts.,
GH-8, Sector 46, Faridabad.

..Applicants

(By Advocate Shri M.K. Bhardwaj)

VERSUS

Union of India and others through:

1. Shri Dhanendra Kumar,
Secretary,
Ministry of Surface Transport,
Transport Bhawan, 1, Sansad Bhawan,
New Delhi.
2. Dr. Adarsh Kishore,
Secretary,
Department of Expenditure,

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Ministry of Finance,
North Block, New Delhi.

Respondents

(By Advocate Shri B.S. Jain)

ORDER (ORAL)

(Hon'ble Mr. V. K. Majotra, Vice Chairman (A))

Learned counsel of the applicants stated that he wants to challenge the orders passed by the respondents through afresh OA and as such the present contempt petition may be dropped. Accordingly, CP is dropped and notices issued to the respondents are discharged.



(Mrs. Meera Chhibber)
Member (J)

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(V.K. Majotra)
Vice Chairman (A)

9.9.05